

(b) whether Government of India are thinking of announcing their policy regarding 1962-63 season forthwith so that canegrowers need not suffer again?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) No, Sir.

(b) The policy regarding 1962-63 is under consideration and announcement will be made before long.

वनस्पति तेलों का जमाया जाना

१७५२. श्री प्रकाशवीर शास्त्री : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वनस्पति तेलों को घी का रूप दे दिये जाने से असली घी में मिलावट का क्रम बहुत अधिक बढ़ गया है;

(ख) क्या यह भी सच है कि वनस्पति तेलों को जमाने की रासायनिक प्रक्रिया के कारण यह तेल स्वास्थ्य के लिये और विशेष कर हृदय के लिये अधिक हानिकर बन जाता है;

(ग) यदि हां, तो क्या वनस्पति तेलों को जमाने की प्रक्रिया पर प्रतिबन्ध लगाने के सम्बन्ध में सरकार को कोई सुझाव दिये गये हैं; और

(घ) क्या यह भी सच है कि १९४७-४८ में बम्बई सरकार ने कुछ समय के लिये इस प्रकार का प्रतिबन्ध लगाया भी था ?

स्वास्थ्य मंत्रालय में उपमंत्री (श्री ४० स० राजू) : (क) वनस्पति तेलों को घी का रूप दे दिये जाने से असली घी में मिलावट का क्रम बहुत अधिक बढ़ गया है, इस बारे में विश्वस्त आंकड़े उपलब्ध नहीं हैं।

(ख) जमाये हुए वनस्पति तेलों का उपभोग स्वास्थ्य के लिए और विशेषकर हृदय के लिए हानिकर है इसक निश्चिन् प्रमाण नहीं है।

(ग) १९६१ में वनस्पति तेलों को जमाने की प्रक्रिया पर प्रतिबन्ध लगाने के बारे में संसद् में दो विधेयकों पर बहस हुई। श्री झूलन सिन्हा के विधेयक पर लोक-सभा में २४ मार्च, १९६१ और ७ अप्रैल, १९६१ को बहस हुई किन्तु इस पर विचार करना सदन ने अन्ततः अस्वीकार कर दिया। श्री जुगल किशोर के विधेयक पर राज्य सभा में १० मार्च, १९६१ और १८ अगस्त, १९६१ को बहस हुई किन्तु अन्ततः सदस्य महोदय ने उसे वापस ले लिया। राज्य सभा में पेश करने के लिये श्री अटल बिहारी वाजपेयी द्वारा हाल ही में एक ऐसे विधेयक का नोटिस दिया गया है

(घ) अपेक्षित सूचना राज्य सरकार से मांगी गई है और उपलब्ध होने पर सभा पटल पर रख दी जायेगी।

Medical Education

1753. Shri Daljit Singh: Will the Minister of Health be pleased to state:

(a) the number of students sent abroad on Scholarship for medical education during the Second Five Year Plan period year-wise;

(b) the number of Scheduled Caste students among them; and

(c) the number of students who belong to Punjab?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Short Term Loan to Punjab

1754. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any short term loan has been given to the Government of Punjab during 1960-61 and 1961-62 for increasing the farm output; and

(b) if so, the nature and the amount of the loan?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a) Yes.

(b) Short term loans of Rs. 103.26 lakhs and Rs. 224.788 lakhs were sanctioned by the Central Government to the Government of Punjab during 1960-61 and 1961-62, respectively, for the purchase and distribution of fertilizers and seeds for increasing production of food crops. These loans are repayable within 18 months from the date of drawal and interest is charged at the rate of 3-1/8 per cent per annum for the entire period of 18 months or for the actual period for which the loan is retained by the State Government.

Medical Service in Laccadive, Minicoy and Amindive Islands

1755. **Shri Nallakoya:** Will the Minister of Health be pleased to state:

(a) whether it is now possible for Government to depute Doctors from regular Medical Service to the Laccadive, Minicoy and Amindive Islands; and

(b) if not, whether Government would consider the question of appointing a senior Medical Officer in the Islands for better Co-ordination in this matter?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) As the proposed Central Health Service has not yet been finalised, the question of deputing doctors from that Service to Laccadive, Minicoy and Amindive Islands does not arise.

(b) The Administrator, Laccadive, Minicoy and Amindive Islands, has submitted a proposal to the Government of India for the creation of a post of Senior Medical Officer. The proposal is under consideration.

Wireless System in Laccadive and Amindive Islands

1756. **Shri Nallakoya:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware of the fact that Wireless system has not yet been established in most of the Laccadive and Amindive Group of Islands;

(b) if so, what is the delay in establishing the system in all such islands;

(c) whether Government are aware of the inconvenience caused to the Islanders on this account; and

(d) what action they propose to take to expedite the introduction of this system in all the Islands?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):

(a) Out of the 10 inhabited islands in the Laccadive and Amindive Group of Islands, wireless stations have been established on 5 Islands. Installation on one more Island is in progress and three more stations are scheduled to be opened by the end of 1962.

(b) Communication facilities for these Islands are being provided under the guarantee terms accepted by the Home Ministry.

(c) Yes.

(d) Nine out of the ten Islands will have wireless communication with the mainland by the end of the year.

Minor Ports in Andhra Pradesh

✓ 1758. **Shri D. B. Raju:** Will the Minister of Transport and Communications be pleased to state:

(a) whether any measures have been taken recently by Government to improve the ports at Kakinada, Visakhapatnam and other minor ports at the east coast line of Andhra Pradesh; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):

(a) and (b). The undermentioned schemes for improving the ports in Andhra Pradesh have